

1	2	3	4	5	6	7
2007-08	410	127.52	1048	177.05	199	71.07
2008-09	435	153.70	1118	228.11	208	74.28

(c) The 'Association(s)' receiving foreign contribution after registration or after obtaining prior permission, are required to submit Annual returns in the prescribed form FC-3, accompanied with a balance sheet and receipt and payment account, duly certified by a Chartered Accountant. This Annual return is required to be submitted for each financial year within a period of nine months from the closure of the financial year *i.e.* by 31st December each year.

For 'Registered Association(s)' which do not submit FC-3 annual returns within the stipulated period, the Central Government may, by a notification published in the Official Gazette, direct such associations, not to receive foreign contribution without obtaining prior permission. Those 'Association(s)' which receive foreign contribution after seeking prior permission but do not submit annual returns within the stipulated period, are not granted further 'prior permission'/'registration' to receive foreign contribution and till submission of their annual returns. The data relating to defaulter NGOs from the States of Jharkhand, Orissa and Chhattisgarh is as below :—

No. of defaulter NGOs from Jharkhand, Orissa and Chhattisgarh who have not submitted FC-3 returns for one or more years during the period from 2006-07 to 2008-09

Jharkhand	Orissa	Chhattisgarh
243	1175	102

Home Secretary's visit to Dhaka

1476. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Home Secretary with a delegation has visited Dhaka recently and held discussions with his counterpart there;

(b) if so, the details of discussions held and the outcome thereof;

(c) whether the Government of Bangladesh has agreed to take stringent anti-terror steps and also to check the incidents of firing on India's eastern border; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Home Secretary level talks between India

and Bangladesh were held during 18th to 20th January, 2011 at Dhaka, in which security related issues such as action against leaders of Indian Insurgent Groups (IGs) reportedly staying in Bangladesh and their camps/hideouts, smuggling of arms/ammunitions and fake currency notes etc. were discussed. In so far as Border Management issues are concerned, issues of strengthening of security along Indo-Bangladesh border, erection of fencing and early resolution to boundary issues including adverse possessions of land and enclaves were discussed. Among other issues, measures to check trafficking in women and children, smuggling of drugs and capacity building of law enforcement activities etc. were discussed. Both sides agreed to enhance cooperation in security, border related issues, other areas of mutual interest and early resolution of boundary issues between the two countries.

Discussion between Home Secretaries of India and Pakistan

1477. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Home Secretaries of India and Pakistan held discussions at Thimphu recently; and

(b) if so, the main issues that came up for discussions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

Setting up of industrial cities

1478. MS. SUSHILA TIRIYA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government proposes to set up several industrial cities in the next few months;

(b) if so, the details therefor; and

(c) the total expenditure earmarked for this project?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Under the Delhi Mumbai Industrial (DMIC) Project, development of the following seven investment nodes/cities has been taken up in the first phase:—

1. Pitampura-Dhar-Mhow Investment Region in Madhya Pradesh
2. Ahmedabad-Dholera Investment Region in Gujarat
3. Dadri-Noida-Ghaziabad Investment Region in Uttar Pradesh